

**New Formula for Higher Share of Central Taxes to States**

6772. SHRI G. Y. KRISHNAN : Will the Minister of Finance be pleased to state :

(a) whether it is a fact that some State have urged the Finance Commission to evolve a new formula so that a higher share of Central taxes would accrue to the States enabling them to cover their non-Plan revenue gap and leave a surplus on revenue account; and

(b) if so, the names of such States and the reaction of Central Government thereon ?

THE MINISTER OF FINANCE (SHRI H.M. PATEL): (a) and (b). Every State Government submits its memoranda regarding devolution of taxes and duties etc. to the Finance Commission for their consideration. It is not usual for the Government to call for information regarding the submissions made by the State Governments to the Finance Commission whose function is of a quasi judicial nature.

थल मार्ग से भारत की यात्रा करने वाले पश्चिमी देशों के पर्यटकों के आकर्षण के लिये योजना

6773. श्री एस० एस० सोमानी : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत में थल-मार्ग से आने वाले पश्चिमी देशों के पर्यटकों की संख्या में कोई उल्लेखनीय वृद्धि नहीं हुई है ;

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) थल मार्ग से भारत में आधिकारिक विदेशी पर्यटकों को आकर्षित करने के उद्देश्य से अनुकूल परिस्थितियाँ पैदा करने और पड़ोसी देशों का सहयोग प्राप्त करने के लिए सरकार क्या योजनायें बना रही है ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) पश्चिम में पर्यटक

यातायात के प्रमुख स्रोत-स्वरूप देशों से थल-मार्ग से आने वाले पर्यटकों की संख्या में 1976 के मुकाबले 1977 के दौरान 15.4 प्रतिशत की वृद्धि हुई है ।

(ख) प्रश्न नहीं उठता ।

(ग) दक्षिण एशिया के लिए विश्व पर्यटन क्षेत्रीय यात्रा आयोग का सदस्य होने के नाते भारत इस क्षेत्र में पर्यटक यातायात को बढ़ावा देने के लिये अनुकूल परिस्थितियाँ उत्पन्न करने के लिए पड़ोसी सदस्य देशों के अपने समकक्ष विभागों के साथ निकट सहयोग से कार्य करता है । थल मार्ग से आने वाले पर्यटक यातायात को बढ़ावा देने के लिये भारत में उन मुख्य मार्गों के साथ-साथ रोड साइड सुविधाओं का विकास किया जा रहा है जिनका इस यातायात द्वारा सामान्यतया प्रयोग किया जाता है ।

**Cases of Embezzlements and Misappropriation in Nationalised Banks**

6774. SHRI SHAMBHU NATH CHATHURVEDI :

SHRI PADMACHARAN SAMANTASINHERA :

Will the Minister of Finance be pleased to state :

(a) the number of cases of embezzlements and misappropriation in nationalised banks in past five years and the total amount involved, yearwise;

(b) the names of parties involved in cases of loss of Rs. 5 lacs and over; and

(c) the causes of this increasing drain and the steps taken to check it ?

THE MINISTER OF FINANCE (SHRI H. M. PATEL) : (a) to (c). Information to the extent possible is being collected and will be laid on the Table of the House.

**Representation from all India Hotels' Halwais Federation, Bombay for Withdrawal of Central Excise Duty on Skimmed Milk Powder**

6775. SHRI BALASAHEB VIKHE PATIL : Will the Minister of Finance be pleased to state :

(a) whether he has received a representation from the All India Hotels' Halwais